

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2093  
ANSWERED ON:07.12.2011  
AADHAAR CARD FOR SLUM AND STREET DWELLERS  
Dutt Smt. Priya Sunil

**Will the Minister of PLANNING be pleased to state:**

- (a) whether people living in slums and streets who have no proper residence proof are being denied Aadhaar cards;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): No, Madam. The mandate of Unique Identification Authority of India (UIDAI) is to issue Unique Identification numbers called Aadhaar numbers to all the residents of India. These are delivered to residents through letters. Unique Identification Authority of India does not issue cards.

(b): Does not arise.

(c): The Demographic data standards for enrolment of residents into the Unique Identification (UID) system have been prescribed by the Demographic Data Standards and Verification Procedures Committee (DDVSP) who recommended three methods of verification, namely (i) based on supporting documents (ii) based on introducer system and (iii) based on the NPR (National Population Register) processes of public scrutiny. The provision of introducers is meant for those without documentary proof of identity and address. Introducers can be people from various walks of life such as elected members, members of local administration bodies, postmen, Anganwadi/ ASHA workers, representatives of local NGOs etc as identified and notified by the Registrars and having an Aadhaar number.